Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA -285 of 2010 in
D.F.R. No. 816 of 2009

Dated : 4th August, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

U.P. Power Corporation Limited …. Appellant (s)
Versus
Jagannath Steel Pvt. Ltd. & Anr. … Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra & Mr. Daleep Dhayani
Counsel for the Respondent (s) : Mr. Ravindra K. Singh for Mr. Vishal Dixit for R.1

ORDER

Mr. Pradeep Misra, the learned counsel appearing for the Appellant submits that the Written Submissions are being filed today in the Registry.

The learned counsel appearing for Respondent No.1 seeks some more time to file the reply Written Submissions.

Post the matter on ***10.08.2011***. In the meantime, the learned counsel for the Respondent is directed to file the reply Written Submissions on or before 09.08.2011after serving copy on the other side.

(V.J. Talwar) **(Justice M. Karpaga Vinayagam)**
Technical Member **Chairperson**

Ts/ks